SHRI J. S. L. HATHI: That is a programme for improving agriculture.

## INDIAN LABOURERS IN GOA

\*501. SHRIMATI VIOLET ALVA: Will the PRIME MINISTER be pleased to state the total number of Indian labourers employed in the mining industry in Goa?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MEN ON): About 8,000.

SHRIMATI VIOLET ALVA: Is it a fact that the labourers are unable to make remittances to India owing to lack of exchange facilities?

SHRIMATI LAKSHMI MENON: Normally there are no difficulties about remittances of money from Goa to India. Recently, however the Baneo Nacional has not been releasing the necessary exchange; not because they do not have the necessary money in their coffers but due to other cause.5.

SHRIMATI VIOLET ALVA: Is it a fact that because of this hardship the money-lenders are now charging as much as half to one per cent?

SHRIMATI LAKSHMI MENON: Government are not aware.

SHRIMATI VIOLET ALVA: Is it a fact that the mining trade in Goa is mostly in Indian hands?

SHRIMATI LAKSHMI MENON: Yes; the mines are run by Indian business concerns; 90 per cent, of the capital is of Indian origin and 50 per cent, of labour is also Indian.

SHRIMATI VIOLET ALVA: Is it a fact that the Goa authorities were concerned about this lack of exchange facilities and they have been in communication with the Government of India on this matter?

SHRIMATI LAKSHMI MENON: No, Sir.

SHRI C. G. K. REDDY: The hon. Minister said there were other reasons

for this lack of exchange facilities. Have the Government any idea of these other reasons and if so, may I know what they are?

SHRIMATI LAKSHMI MENON: Nor mally speaking.....

PROF. G. RANGA: The hon. Minister will please speak a little louder. We are not able to hear what she says.

SHRIMATI LAKSHMI MENON: I said that normally the bank releases as much Indian currency as is needed. The only occasions when it does not release Indian currency are when it does not have enough of such currency. But our information is that recently the bank has been having Indian currency and we do not know the reasons why they do not release it.

SHRI V. G. GOPAL: Have the Government taken up this matter with the authorities in Goa?

SHRIMATI LAKSHMI MENON: We take it up not with the Bank but with the Consul-General at Goa,

SHRI C. G. K. REDDY: What are the results of the action, if any, taken by the Government on this matter with the Consul-General?

SHRIMATI LAKSHMI MENON: Time alone will show.

SHRI C. G. K. REDDY: Pardon?

MR. CHAIRMAN: Patience is advised.

SHRIMATI VIOLET ALVA: Has the Portuguese State Bank of......

Mr. CHAIRMAN: Yes, Mr. Prime

SHRI JAWAHARLAL NEHRU: I may bring to notice some relevant factors-connected with this matter which may have something to do with it. For some time past the Government of India wanted to have or encourage an Indian Bank to open a branch in Goa. The Portuguese Government did not giVe the permission.

Thereupon the Government of India withdrew permission for the Portuguese banks operating in Bombay and, I believe, gave them notice. I do not know exactly when the notice expires; i but these factors also have to be borne j in mind.

## TRAINING INSTITUTIONS FOR WELFARE I WORK

- \*502. SHRIMATI SHOILA BALA DAS: Will the Minister for Planning be pleased to state:
- (a) whether a sum of rupees 4 crores has been provided in the Five Year Plan for social welfare activities; if so, how this sum has been used or is proposed to be used;
- (b) how many new training institutions for social welfare work are proposed to be set up by the State Governments; and
- (c) whether there arq any such institutions in existence at present in any of the States, if so, in which of the States?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes. A social welfare board, which will be shortly constituted, will administer the Fund.

- (b) State plans do not provide for new training institutions for welfare work.
- (c) Schools of social work, which are assisted by Government, exist at Bombay, Baroda, Madras and Delhi. At 25 Extension Training Centres, situated in various States (as mentioned in the statement attached), village level workers receive training in rural welfare work. In addition, there are also some special training courses for social workers such as those conducted by the Madras Government, the Kas-turba Trust and others. [See Appendix IV, Annexure No. 123.]

SHRIMATI SHOILA BALA DAS: Is a quota fixed for any State?

- SHRI J. S. L. HATHI: No quota is fixed.
- SHRI S. MAHANTY: May I know whether any curriculum has been drawn up for these rural welfare training centres?
- SHRI J. S. L. HATHI: There is a curriculum and it will be modified in the light of experience.
- PROF. G. RANGA: Will any contributions be made to the institutions that are being run under the Kasturba Trust?
- SHRI J. S. L. HATHI: I think this will be taken into consideration by the Board.

SHRI K. C. GEORGE: May I know from the hon. Minister, whether it is proposed to get down any foreign expert or foreign persons for this purpose?

(No answer.)

IRRIGATION SCHEMES FROM NARMADA RIVER

- \*503. PANDIT S. DUBE: Will the Minister for IRRIGATION AND POWER be pleased to state:
- (a) whether any schemes for irrigation from the Narmada river in Khandwa and Jabalpur Districts of Madhya Pradesh have been investigated;
- (b) if so; what was the expenditure incurred; and
- (c) whether these schemes have been kept in abeyance temporarily or permanently?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir.

(b) The expenditure incurred up to January 1953 on the projects concerned is as under: —

Bargi Project ... Rs.'7,22,667 Tawa Project ... Rs. 6,59,809 Punasa Project ... Rs. 6,72,707